

of India (RBI) will be eligible for GDR issues without reference to the end-use criteria mentioned above with the restriction that investments in stock markets and real estate will not be permitted.

(d) The launch of GDR issues, related expenditure abroad, repatriation of issue proceeds into the country, etc., are subject to the approval mechanism of RBI under the provisions of Foreign Exchange Regulation Act (FERA), 1973. The companies raising GDR issues are required to report to the RBI and the Government, on a quarterly basis, details on deployment of issue proceeds till they are finally expended on the approved purposes.

#### **Garment Exports**

3491. SHRI KRISHAN LAL SHARMA : Will the Minister of TEXTILES be pleased to state :

(a) whether garment exports have been below the target of \$ 4,800 million for the financial year ended March, 1995-96

(b) if so, the details thereof and the names of the countries where the export of garment from India has been slashed ; and

(c) the reasons for this shortfall and the steps taken by the Government to achieve the target already fixed ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) to (c) Yes, Sir. Garment exports amounted to US \$ 4453.31 million during 1995-96, against a target of US \$ 4,800 million. Due to economic recession and the slump in retailing activity in the major markets of the European Union and the U.S.A., there was a shortfall in achieving our overall target of garment exports during 1995-96.

In order to boost the exports of textiles, Government have been taking a number of steps, which include encouraging exporters to participate in buyer-seller meets, fairs and exhibitions ; enabling import of capital goods at concessional duty for export production; ensuring increased availability of export credit etc.

#### **Modernisation of Rubber Testing Laboratory in Kerala**

3492. SHRI RAMESH CHENNITHALA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to modernise the Rubber Testing Laboratory, Kottayam ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) No, Sir

(b) Doesn't arise in view of above

#### **Jute Bags**

3493. SHRI SAMIR LAHIRI : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government propose to set up any monitoring committee to ascertain the compliance with the Supreme Court order regarding the advice of the Standing Advisory Committee which has been set up for the revival of jute industry

(b) if so, the details thereof ; and

(c) the percentage of jute bags used by sugar and cement industry during the last six months ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b) The Jute packaging Materials (Compulsory use in packaging Commodities) Act, 1987, the constitutionality of which has been up-held by the Supreme Court, provides for a Standing Advisory Committee with a view to determining the commodity or class of commodities or percentages thereof in respect of which jute packaging material shall be used in their packing. This procedure is being followed. There is no proposal to set up a Standing Advisory Committee for revival of the jute industry at present.

(c) There has been no off-take of jute bags by the cement units during the last six months, while the off-take by the sugar industry during this period has ranged between 69% to 93%.

#### **Production of Coal by BCL**

3494. SHRI BRAJ MOHAN RAM : Will the Minister of COAL be pleased to state :

(a) the minewise, targets fixed for the production of coal by C.C.L. during the current financial year ;

(b) the estimated reserves of coal in all the coal mines under C.C.L. at present, minewise ; and

(c) the quantum of coal produced so far in tonnes against the target fixed for the current year ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (b) The minewise targets of production of coal in Central Coalfields Limited during the year 1996-97, the mineable reserves and actual production during the period from April to July, 1996 is as follows :

Name of Mine/ Colliery	Target 1996-97 (lakh tonnes)	Mineable Reserves (million tonnes)	Actual production April to July, 1996. (lakh tonnes)
Bhurkunda UG & OC	5.90	1,500.00	0.98
Lapanga	0.35	300.00	0.13
Saunda D UG & OC	7.40	1,500.00	1.30
C Saunda	1.50	150.00	0.44
Saunda	0.75	60.00	0.23
Akaranpura UG & OC	0.70	200.00	0.11
K Karanpura	0.50	350.00	0.11
Sayal D UG&OC	5.10	460.00	1.58
Urimari UG&OC	11.90	300.00	1.28
Gidi 'A'	1.10	1,050.00	0.47
Gidi 'C'	3.00	1,140.00	0.63
Religara UG & OC	3.60	495.00	0.61
Sirka UG & OC	7.05	600.00	1.20
Argada	0.65	300.00	0.23
Manki Churi	2.40	200.00	0.84
Hingir	1.20	520.00	0.32
Dakra Bukbuka	11.00	260.00	1.99
K D H esalong	18.00	930.00	2.53
Karkatta	4.30	350.00	1.92
Rohini	7.20	120.00	1.17
Ashok	10.00	2,130.00	3.19
Tetariakhar	3.00	65.00	0.20
Hutar	0.15	16.00	0.05
Rajhara	2.80	6.00	0.38
Ray Bachra	2.40	115.00	0.71
Piparwar	65.00	1,970.00	25.88
Rajarappa	26.00	1,280.00	7.55
Sarubera UG & OC	2.32	90.00	0.36
Ara UG & OC	2.20	290.00	0.83
Kuju	2.50	60.00	0.40
Topa UG & OC	3.60	800.00	0.98
Pindra	1.50	100.00	0.39
Pundi	3.00	610.00	0.67
Karma	0.98	200.00	0.25
Kedla UG & OC	5.05	610.00	0.71
Tapin North	2.50	785.00	0.97
Tapin South	2.75	-	0.86
Jharkhand	3.00	220.00	0.54

Name of Mine/ Colliery	Target 1996-97 (lakh tonnes)	Mineable Reserves (million tonnes)	Actual production April to July, 1996 (lakh tonnes)
Laiyo	1.10	90.00	0.27
Parej-C	8.00	410.00	2.28
Bokara OC	3.85	150.00	1.71
Kargali UG	0.60	60.00	0.18
Kargali OC	7.00	220.00	1.20
Karo IUG (Kargali)	0.90	50.00	0.26
Karo I OC	5.40	780.00	2.46
K. Mahal UG	0.70	20.00	0.20
Khasahal OC	5.00	260.00	1.40
KSP UG	0.80	90.00	0.21
Giridih	4.50	120.00	0.84
Amlo	10.67	560.00	2.15
Dhori	6.27	310.00	0.99
Selected Dhori	21.17	480.00	3.01
NS Dhori UG&OC	5.12	16.00	1.01
Tarmi	5.42	90.00	0.89
Dhori Khas UG&OC	2.90	230.00	0.74
Kathara	8.00	630.00	1.76
Jarangdih UG&OC	10.30	330.00	3.32
Sawang UG&OC	7.50	121.00	1.94
Govindpur UG&OC	4.80	200.00	1.41

[Translation]

#### Marble and Granite Export Policy

3495. PROF. RASA SINGH RAWAT : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of marbles and granite exported and the foreign exchange earned therefrom during each of the last three years, country-wise ;

(b) whether the granite and marble industries of Rajasthan have been badly affected and are at the verge of closure due to changes made in export policy recently ;

(c) if so, the reasons for changes made in the policy ;

(d) whether the Government propose to review the policy ;

(e) if so, the details thereof ; and

(f) if not, the steps taken by the Government to boost the export of granite and marble ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) The total value of granite and marble exported during the last three years is as under :

Year	Qty : in tonnes	
	Vol	in Rs. crores
1993-94	9,45,620	704.12
1994-95	11,74,654	975.85
1995-96 (April,95-Feb,96)	12,04,278	994.63

(Source : DGCI&S, Calcutta)

A Statement giving export of granite and marble to major countries is annexed.